

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) United Bank of India has reported that they have not laid down any new working norm for clearing loan applications. The Bank is, however, regularly monitoring the disposal of loan applications to ensure that they are cleared according to the norms prescribed by Reserve Bank of India.

(c) The total number of loan applications pending in the different branches of the bank in Orissa as on 30th June, 1985 is 1340, out of which 412 relate to Integrated Rural Development Programme (IRDPA), 20 to the self-employment Scheme, 446 to other Government Sponsored Schemes, 24 to small scale industries (SSI), 330 to Agricultural loan, 76 to other priority sector advances and 32 to traditional loan cases.

**Assistance Under "TDF" Schemes by 'IDBI'**

5011. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether some of the cases cleared/approved by the Ministry of Industry under the Technical Development Fund (TDF) Schemes during the Sixth Five Year, Plan period have not received assistance from the Industrial Development Bank of India (IDBI) ;

(b) if so, the details thereof alongwith the reasons therefor ;

(c) the number of applications for assistance under the Technical Development Fund Schemes received by Industrial Development Bank of India during Sixth Five Year Plan and the number of cases in which assistance was actually provided by IDBI ;

(d) the investments involved in (c) above ; and

(e) the state-wise break-up of (c) and (d) above ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (e) The Industrial Development Bank of India (IDBI) has reported that during the Sixth Five Year Plan period, it had received 409 applications seeking assistance under the Technical Development Fund Scheme. It had sanctioned assistance to 400 applications involving a total assistance of Rs. 86.14 crores. State-wise break-up is given in the statement below.

Assistance in respect of 9 cases could not be considered by IDBI for want of necessary information from the concerned units within reasonable time and/or on account of unsatisfactory past record of performance of the units.

## Statement.

(Rs. in crores)

(July-June) Sanctions	1980-81			1981-82			1982-83		
	No.	Project cost	Amount sanctioned	No.	Project cost	Amount sanctioned	No.	Project cost	Amount sanctioned
(1) Andhra Pradesh	(2) 4	(3) 0.86	(4) 0.57	(5) 2	(6) 0.63	(7) 0.46	(8) 3	(9) 0.36	(10) 0.27
2. Assam	—	—	—	—	—	—	—	—	—
3. Bihar	—	—	—	—	—	—	1	0.20	0.14
4. Gujarat	12	3.40	1.85	16	4.83	3.05	8	2.55	2.35
5. Haryana	1	0.43	0.34	5	1.19	0.94	1	0.66	0.50
6. Himachal Pradesh	—	—	—	—	—	—	—	—	—
7. Jammu & Kashmir	—	—	—	—	—	—	—	—	—
8. Karnataka	3	0.64	0.43	6	0.89	0.65	2	1.09	0.70
9. Kerala	2	0.38	0.25	5	0.70	0.51	1	0.37	0.28
10. Madhya Pradesh	6	1.20	1.00	1	0.36	0.27	2	1.23	0.70
11. Maharashtra	18	4.99	3.10	25	6.40	4.90	17	8.39	4.92
12. Manipur	—	—	—	—	—	—	—	—	—
13. Meghalaya	—	—	—	—	—	—	—	—	—
14. Nagaland	—	—	—	—	—	—	—	—	—
15. Orissa	—	—	—	—	—	—	—	—	—
16. Punjab	2	0.58	0.34	4	0.50	0.30	2	0.65	0.13
17. Rajasthan	—	—	—	1	0.25	0.16	3	0.83	0.63
18. Sikkim	—	—	—	—	—	—	—	—	—
19. Tamil Nadu	23	6.70	4.52	28	5.54	3.87	12	5.61	3.47
20. Tripura	—	—	—	—	—	—	—	—	—
21. Uttar Pradesh	2	0.22	0.15	2	0.36	0.28	2	0.92	0.59
22. West Bengal	2	0.52	0.36	4	0.41	0.31	2	1.48	0.35
23. Union Territories (New Delhi)	—	—	—	3	0.51	0.33	—	—	—
<b>Total :</b>	<b>75</b>	<b>19.92</b>	<b>12.91</b>	<b>101</b>	<b>22.57</b>	<b>16.03</b>	<b>56</b>	<b>24.34</b>	<b>15.03</b>

(Rs. in crores)

Sanctions	1983-84			1984-85			Total		
	No.	Project cost	Amount Sanctioned	No.	Project cost	Amount Sanctioned	No.	Project cost	Amount Sanctioned
	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)
1. Andhra Pradesh	6	1.54	1.10	5	2.23	1.94	18	5.62	4.34
2. Assam	—	—	—	—	—	—	—	—	—
3. Bihar	—	—	—	1	0.07	0.06	2	0.27	0.20
4. Gujarat	7	2.47	1.56	6	2.27	1.35	49	15.52	10.16
5. Haryana	4	1.92	1.19	4	0.38	0.77	15	4.58	3.74
6. Himachal Pradesh	1	0.40	0.31	—	—	—	1	0.40	0.31
7. Jammu & Kashmir	—	—	—	—	—	—	—	—	—
8. Karnataka	4	1.69	1.21	4	0.83	0.64	19	5.14	3.63
9. Kerala	1	0.23	0.13	1	0.51	0.40	10	2.19	1.57
10. Madhya Pradesh	—	—	—	2	1.61	1.19	11	4.40	3.16
11. Maharashtra	34	9.80	7.01	42	15.67	11.42	136	45.25	31.35
12. Manipur	—	—	—	—	—	—	—	—	—
13. Meghalaya	—	—	—	—	—	—	—	—	—
14. Nagaland	—	—	—	—	—	—	—	—	—
15. Orissa	—	—	—	—	—	—	—	—	—
16. Punjab	1	0.34	0.23	—	—	—	8	2.07	1.00
17. Rajasthan	2	0.97	0.73	2	0.77	0.58	8	2.82	2.10
18. Sikkim	—	—	—	—	—	—	—	—	—
19. Tamil Nadu	11	3.83	2.51	13	4.83	3.15	87	26.51	17.52
20. Tripura	—	—	—	—	—	—	—	—	—
21. Uttar Pradesh	3	0.53	0.29	4	3.60	2.17	13	5.63	3.48
22. West Bengal	3	0.64	0.45	7	3.68	1.78	18	6.73	3.25
23. Union Territories (New Delhi)	—	—	—	—	—	—	3	0.51	0.33
<b>Total :</b>	<b>77</b>	<b>24.36</b>	<b>16.72</b>	<b>91</b>	<b>36.45</b>	<b>25.45</b>	<b>400</b>	<b>127.64</b>	<b>86.14</b>